

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1152
ANSWERED ON:21.08.2007
SECURITY SCENARIO IN JAMMU AND KASHMIR
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the security scenario in Jammu and Kashmir especially with reference to unabated militancy in the State;
- (b) the number of security forces personnel sacrificed their lives and the number of personnel injured/kidnapped/killed during the last three years in militancy related operations;
- (c) whether the wards/families of the deceased personnel have been rehabilitated/employed so far;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor;
- (f) the details of ex-gratia grants for civilian casualties; and
- (g) the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): As per the reports of the State Government of Jammu and Kashmir, there has been a continuous declining trend in the level of violence during the last three years. The number of terrorist related violent incidents has come down by 16% in 2006 as compared to 2005 and by 33% in 2007 (till July) over the corresponding period of 2006.

The details of number of security personnel injured/kidnapped/killed during the last three years are given below:

Year	Injured	Kidnapped and then Killed	Killed
2005	433	15	189
2006	484	81	51
2007 (till 22 July)	221	2	68

(c) to (g): The State Government provides Rs.2.00 lakh to next-of-kins (NoKs) of Police personnel, Security Forces personnel and volunteer Special Police Officers killed in action against terrorist related incidents and Rs.75,000/- and Rs. 10,000/- for permanent disability and partial disability respectively. In addition, Central Government also makes direct payment of Rs.3.00 lakhs to NoKs of J&K Police personal killed in terrorist related incidents.

The Government is also providing ex-gratia relief to NoKs of victims of militancy other than Police personnel @ Rs.1.00 lakh for death, and Rs.75,000/-, Rs. 5,000/- and Rs.1,000/- for permanent disability, grievous injury and minor injury respectively caused in a terrorist incident.

All of the above expenditure of the State Government is being reimbursed by the Central Government under the Head 'Security Related Expenditure' (SRE). Since 1989-90, a sum of Rs.450.785 crore has been reimbursed under SRE till 2006-07 on account of payment of ex-gratia/ relief/compensation.